

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
LAMINA LEASING ANDFINANCE LIMITED

1	NAME OF CORPORATE PERSON	LAMINA LEASING ANDFINANCE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	30/01/1991
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110KA1991PLC011617
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8TH FLOOR, B WING, RAMA BHAVANCOMPLEX, KODIALBAIL MANGALORE, MANGALORE, Karnataka, India, 575003
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29.03.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 79634233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid up to 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	28.04.2025

Notice is hereby given that LAMINA LEASING ANDFINANCE LIMITED has commenced voluntary liquidation on 29.03.2025.

The stakeholders of LAMINA LEASING ANDFINANCE LIMITED are hereby called upon to submit a proof of their claims, on or before 28.04.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 1.04.2025
Place: Bangalore




Thirupal Gorige
Liquidator